- (b) Selection of Construction Agency (CA) for execution of construction projects at ESIC is presently being done through competitive process among the empanelled CAs, all of which are Central/State Public Sector Undertakings. This is as per policy decision taken by the ESI Corporation.
 - (c) No, Sir.

Status of ESIC Medical Colleges, PG Institutes and
Nursing Colleges started by ESIC

Post	Graduate Institutes of Medical Sciences & Research	Started in the Year
1.	Rajajinagar, Bangaluru, Karnataka	2010-11
2.	Basaidarapur, New Delhi	2011-12
3.	Joka-Kolkata, West Bengal	2011-12
4.	Manicktala, Kolkata, West Bengal	2013-14
6.	MGM Parel, Mumbai	2011-12
7.	Andheri (E), Mumbai	2011-12
Under Graduate		
Med	lical College (MBBS)	
1.	Rajajinagar, Bangaluru, Karnataka	2012-13
2.	Joka, Kolkata, West Bengal	2013-14
3.	Gulbarga, Karnataka	2013-14
4.	K.K. Nagar, Chennai	2013-14
Nur	sing College (B.Sc-Nursing)	
1.	Indira Nagar, Bangaluru - Karnataka	2013-14

Per insured person spending on ESIC hospitals vis-a-vis State Government run hospitals

 $2300. \ SHRI \ RAMA \ CHANDRA \ KHUNTIA:$ Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there are allegations by the State Governments that Employees' State Insurance Corporation (ESIC) is spending more than Rs. 5000/- per insured person in ESIC run modern hospitals whereas ESIC paying limit for State Government run hospitals is only Rs. 1500/- per insured person, if so, the reasons for such discrimination; and
- (b) whether it is a fact that the injured person who is being treated in State Government run hospital will get less advantage as compared to ESIC run modern hospitals and if so, the steps taken by ESIC to rectify the discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) Under the Employees' State Insurance Act, 1948, the representative of all the State Governments are members of the Employees' State Insurance Corporation (ESIC), the highest decision making body. The ESI Corporation approves its budget and also reviews its expenditure. Therefore, the question of discrimination against State Government run hospitals does not arise.

There is at-least one ESIC Model Hospital in every State, which serves as a model for the State Government run ESI Hospitals to improve their services. Almost all the patients being treated in Model hospital belong to that state. As such, the benefit of Model Hospital is available to the concerned State in which it is located.

The ESI Corporation reimburses 7/8th of the expenditure incurred by a State Government for providing medical care services, up to a ceiling of Rs. 1500/- per Insured Person (IP). This ceiling is similar for all the States. Many of the States are not utilizing full amount eligible for reimbursement, within the ceiling of Rs. 1500/- per Insured Person (IP).

To encourage States to improve medical care services in State Government run ESI Hospitals, ESIC provides incentive at the rate of Rs. 200/- per Insured Person to those State Governments where the bed occupancy in all the State Government run ESI Hospital is more than 70% in a particular year.

Setting up of child care facilities at work-sites

2301. SHRI TAPAN KUMAR SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the overall participation of women in the labour force remains low in the country;